

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Dated: 02.01.2016

ORDER 944

In exercise of the powers vested under Section 6 of the Jammu and Kashmir Legal Services Authority Act, 1997 and in terms of Regulation 3 of the J&K State Legal Services Authority Regulations, 1998, the High Court Legal Service Committee is reconstituted as under:

i.	Hon'ble Mr. Justice Ali Mohammad Magrey	Chairman
ii.	Mr. K. S. Johal, Senior Advocate	Member
iii.	Mr. D. C. Raina, Senior Advocate	Member
iv.	Mr. Z. A. Shah, Senior Advocate	Member
v.	Ms. Arifa Jan, Advocate	Member
vi.	Ms. Nusrat Andrabi, Social Worker	Member
vii.	Mr. Ajay Gupta, Judicial Officer (Joint Registrar, High Court Wing Jammu)	Member-Secretary (in-charge)

This arrangement shall remain in force till further orders.

Sd/-
(N. Paul Vasanthakumar)
Chief Justice
(Patron-in-Chief)
State Legal Service Authority

No:- 34442-89/CS

Dated:- 02.01.2016

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for kind information of their Lordships.
3. Member Secretary, J&K State Legal Services Authority, JDA Complex, Janipur, Jammu, for information.
4. Mr. K. S. Johal, Senior Advocate,
5. Mr. D. C. Raina, Senior Advocate,
6. Mr. Z. A. Shah, Senior Advocate,
7. Ms. Arifa Jan, Advocate,
8. Ms. Nusrat Andrabi, Social Worker,
(Members, High Court Legal Service Committee)
9. Mr. Ajay Gupta, Joint Registrar, High Court Wing Jammu
(Member Secretary (in-charge), High Court Legal Service Committee),
.....for information and necessary action.
10. Incharge NIC, High Court Wing Jammu, for uploading the same on the High Court Website.
11. Office file.


(M. K. Hanjura)
Registrar General